



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या-

H43577/OA 570/2019

दिनांक- 11/11/19

To,

Registrar,  
Hon'ble National Green Tribunal,  
New Delhi.

**Subject: - Action taken report in compliance of order dated- 05.08.2019 passed by Hon'ble NGT in OA No- 570 of 2019 Rahul Upadhyay Versus State of Uttar Pradesh.**

Sir,

With reference to above subject the Action Taken Report is being uploaded for further necessary action in compliance of order dated- 05.08.2019 passed by Hon'ble NGT in OA No- 570 of 2019 Rahul Upadhyay Versus State of Uttar Pradesh.

Regards

**Enclosure- As above.**

(R.K. Singh)

**Chief Environment Engineer,  
Circle-4**

Action Taken Report by UPPCB, Bulandshahar in Original Application No-570/2019

Rahul Upadhyay Versus State of Uttar Pradesh.

- Hon'ble NGT in O.A. No.-570/2019 passed following order dated 17.08.2019.

*“Allegation in this letter, which has been treated as an application, is against illegal operation of brick kilns in violation of siting criteria, causing air pollution and affecting the health of inhabitants of the area in B.B. Nagar, Tehsil Siyana, District Bulandshahr, U.P.*

*Let the U.P. State Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).”*

- 1- That in compliance of the order passed by this Hon'ble National Green Tribunal, UPPCB, Bulandshahar inspected at found four Brick Kilns in the vicinity of Village Alawas Watri, Block-B.B. Nagar, Tehsil Siyana District Bulandshahr on dated 17-08-2019.
- 2- According to the said complaint, Brick Kilns are operating in Village Alawas Watri, Block-BB Nagar, Tehsil Siyana, District Bulandshahr illegally. Thus it was found at the time of inspection that M/s Tirupati Balaji Brick Field, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana District Bulandshahr, M/s Shri Tirupati Balaji Brick Field, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana District Bulandshahr, M/s Garg Brick Field, Village Keshopur Sathla, Tehsil Siyana District Bulandshahr and M/s Balaji Int Udhyog, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana District Bulandshahr are established. At the time of inspection, all these Brick Kilns found closed due to off season.
- 3- Out of the above, M/s Tirupati Balaji Brick Field, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana, District Bulandshahr is established in year 2014. This Brick Kiln not converted to Zigzag technology & does not have valid consent to operate the Brick Kiln. Therefore, closure order is issued to Brick Kiln by letter Number H36381, date 24.05.2019 under the provision of Air (Prevention and Control of pollution) Act, 1981 section-31A by State Pollution Control Board. Besides above, prosecution has been proposed and the same sent to Head Office by Regional Office letter Number 1494 date 05.07.2019. At the time of inspection, the Brick Kiln was found closed due to off season.

(JE)

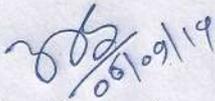
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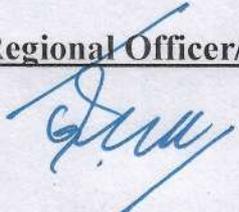
- 4- Out of the above, M/s Garg Brick Field, Village Keshopur Sathla, Tehsil Siyana District Bulandshahr has been established in year 2006. The conditional consent (Water/Air) has been granted to this brick kiln upto date 31.07.2020 by the UPPCB, Bulandshahr. At the time of inspection Brick Kiln found closed due to off season.
- 5- Out of the above, M/s Shri Tirupati Balaji Brick Field, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana District Bulandshahr has been established in 2006. Letter date 08.01.2019 & 02.04.2019 are issued to this brick kiln by UPPCB for converted in Zig Zag technology and apply for consent under (Air/Water) act. Accordingly at the time of inspection Brick Kiln found closed due to off season. Recommendation for closure order has been sent to Head Office, Lucknow under the provision of Air (Prevention & Control of Pollution) Act, 1981 section-31A by this office letter number-1759/BS-116/2019 date 28.08.19. Copy enclosed. Therefore, closure order is issued to Brick Kiln by letter Number H40666, date 29.08.2019 under the provision of Air (Prevention and Control of pollution) Act, 1981 section-31A by State Pollution Control Board.
- 6- Out of the above, M/s Balaji Eint Udhyog, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana District Bulandshahr has been established in the year 2011. The conditional consent (Water/Air) has been granted to this brick kiln upto date 31.12.2014 by the UPPCB, Bulandshahr. At the time of inspection, residents informed that the operation of the said Brick Kiln has been closed for many years. Letter date 08.01.2019 & 02.04.2019 are issued to this brick kiln by UPPCB for converted in Zig Zag technology and to apply for consent (Air/Water). At the time of inspection Brick Kiln found closed due to off season. Recommendation for closure order has been sent to Head Office, Lucknow under the provision of Air (Prevention & Control of Pollution) Act, 1981 section-31A by this office letter number-1758/BD-33/2019 date 28.08.19. Copy enclosed.

Except M/s Tirupati Balaji Brick Field, Village Alawas Watri, Kuchesar-Siyana Road, Block-BB Nagar, Tehsil Siyana District Bulandshahr, other three Brick Kilns are established before year 2012. The actual assessment of air pollution from the said brick kilns can be done only after the brick kilns are operated. Currently all brick kilns are closed due to off season. Due to the operation of the above brick kilns, for the investigation of heart attack, respiratory diseases, skin related diseases in the villagers, a letter number-1797 date 05.09.19 has been sent to the Chief Medical Officer Bulandshahr. Copy enclosed.

Inspection report is submitted for your kind information and necessary action.

  
(Kunwar Santosh Kumar)  
Junior Engineer

  
(Ajay Kumar)  
Assistant Environmental Engineer

Regional Officer/ CEO, (C-4),  


प्रपत्रक

दिनांक 10.09.20

शिक्षित्ता अधीक्षक,  
सामु०स्वा०केन्द्र बी०बी०नगर  
बुलन्दशहर  
सेवा मे

श्रीमान क्षेत्रीय अधिकारी  
उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड  
दु०शहर

विषय - मा० राष्ट्रीय हरित अधिकरण नई दिल्ली मे योजित ओरिजनल एप्लीकेशन न०-570/2019 श्री राहुल कुमार उपाध्याय बनाम उ०प्र० राज्य मे अदेश दिनांक 05.09.2019 के अनुमालन मे ग्राम अलावास बतरी ब्लाक बी०बी० नगर तहसील स्थाना जनपद बुलन्दशहर मे सुचालित ईट भट्टो के कारण ग्राम वासियो को हार्ट अटैक साँस की बीमारी तथा सम्बन्धी बीमारियो की जीवित किये जाने के सम्बन्ध मे।

महोदय,

आपको अवगत कराना है कि डा० आनन्द कुमार चिकित्साधिकारी प्रा० स्वा०केन्द्र सेवपुर तथा गीता कुमारी ए०एन०एम० ग्राम अलावास बतरी ने अपनी जाँच मे बताया की ईट भट्टो के आस पास या गाँव मे ईट भट्टो की वजह से ग्राम वासीयो को हार्ट अटैक साँस की बीमारी एवं त्वचा सम्बन्धी कोई बीमारियो नही है। तथा सामु०स्वा० केन्द्र बी०बी० नगर के ओ०पी०डी० व आई०पी०डी० रजिस्टर भी ग्राम अलावास बतरी का उपरोक्त रोगो से सम्बन्धित मरीजो की संख्या नगन्य है।

तुम्हना आपकी सेवा मे आवश्यक कार्यवाही हेतु प्रेषित है।

प्रतिलिपि -

श्रीमान मुख्य चिकित्सा अधिकारी बुलन्दशहर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु

भवदीय

  
10-9-20  
चिकित्साअधीक्षक

सामु०स्वा०केन्द्र बी०बी०नगर  
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बुलन्दशहर